

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/720/2020

This the 23rd day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Vikas Sharma, age 28 years, S/o Sh. Chaman Lal, R/o Village Rawariantala, Tehsil Sunderbani, District Rajouri.
2. Tripta Sharma, age 25 years, D/o Sh. Chaman Lal, R/o Village Rawariantala, Tehsil Sunderbani, District Rajouri.
3. Aditya Partap, age 29 years, S/o Sh. Puran Singh, R/o Tope Sherkhanian, Tehsil & District Jammu.

.....Applicant

(Advocate:- Mr. Sudershan Sharma)

Versus

1. UT of J&K through Commissioner/Secretary to Govt., Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar.
2. Vice Chairman, Jammu Development Authority, Vikas Bhawan, Rail Head Complex, UT of Jammu and Kashmir, Jammu.
3. Secretary, Jammu Development Authority, Vikas Bhawan, Rail Head Complex, UT of Jammu and Kashmir, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

It is submitted by Mr. Rajesh Thappa, D.A.G. for respondents that the case pertains to Jammu Development Authority. As such, this Tribunal has no jurisdiction to hear the case.

2. Contention of learned D.A.G. has force and it is to be accepted. Jammu Development Authority has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.



3. The Tribunal cannot assume jurisdiction in respect of any service matter pertaining to the Jammu Development Authority under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute in the Jammu Development Authority.

4. In view of the submission made above, we are of the view that O.A. deserves to be dismissed and accordingly OA is dismissed for want of jurisdiction. Applicant is at liberty to approach appropriate forum, if he so desires. No order as to costs.

(ANAND MATHUR)
MEMBER (A)
Arun

(RAKESH SAGAR JAIN)
MEMBER (J)